

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2015
CA No.

CORAM:

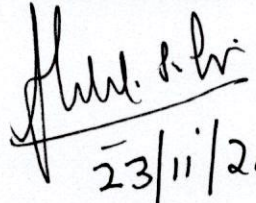
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: M/s. Shadaab Ahmed Shabbir Pvt. Ltd.
V/s.
M/s. Damask Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
6	Damask Estate PVT LTD	PETITIONER. DIRECTOR Shareholder	 23/11/2016.
2.	Kunal Dwivedi a/w Amir Karki i/b Little & Co.	Advocate Advocate For Respondent No. 2 & 3	
3.	Mr. Shabbir Patel Shailendra Singh	Chairman Advocate for Respondent No. 1, & proposed Respondent No. 4 & 5	

Common Order

CP No. 10/397-398/CLB/MB/MAH/2015

CP No. 11/397-398/CLB/MB/MAH/2015

CP No. 12/397-398/CLB/MB/MAH/2015

CP No. 13/397-398/CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 11.1.2017.

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)